SHRI T. T. KRISHNAMACHARI: The Government of India is in close touch with the Government of Travancore and Cochin on the question of affording relief to the people who are thrown out of employment.

Written Answers

WRITTEN ANSWERS TO QUESTIONS

BALES OF YARN ACCUMULATED IN THE MILLS

- 80. Shri K. SURYANARAYANA: Will the Minister for Commerce and Industry be pleased to state what wts the total number of bales of yarn and the counts of such varn—
- (i) accumulated with the mills in the country;
- (ii) spun out of admixture of foreign cotton: and
- (in) spun out of Indian cotton; at the time when the Government permitted the mills to export yarn?

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISHNAMACHARI): A statement is laid on the Table of the House.

Statement

The total unsold stock of yarn with thi mills at the end of March 1952 prior to relaxa tion in the export of yarn in April 1952, wa 80,652 bales of 400 lbs. each- Count grouj details of this stocks are as follows.-

Bales

Up to 6s		10,685
Above 6s and up to 10s	< .	7>i35
Above los and up to 20s		29,332
A'jj/i <i>ia</i> ill ap to 401 .		26,028
Above 40s		7,742
Тотаг	80 652	

Separate figures of yarn minufactured of Indiar cotton and of yarn of foreign cotton are no' avilable.

TEXTILE GOODS

- 81. SHRI K. SURYANARAYANA: Will the Minister for Works, Housing \nd Supply be pleased to state:
- (a) the total value of the textile goods purchased by Government during the year 1951-52; and
- (b) the varieties of textile goods with their quantities in yards consumed by the various consuming Departments of the Government during that year?

THE DEPUTY MINISTER FOR WORKS, HOUSING AND SUPPLY (SHRI S. N. BURAGOHAIN): (a) The value of textile goods purchased by Government during the year 1951-52 is as follows:—

in Item	Value			
				crores of Rs.
(»*) Woollen goods . 88				1 •
07) Silk goods				o-io
(ni) Cotton Textiles				7-
02				
Total.				9-

(b) A statement showing the quantity of textile goods (according to varieties) consumed by the important consuming Departments against purchases made in India is annexed. (See Appendix II, Annexure No. 35.)

EXPORT OF COAL TO PAKISTAN

- 82. Shri R. P. N. SINHA: Will the Minister for Production be pleased to state:
- (a) whether Government have agreed to export 30 thousand tons of coal per month to Pakistan at a reduced export surcharge duty by road and river routes; and
- (b) if so, what is the reduced duty and why such reduction was made?

THE MINISTER FOR PRODUCTION (SHRI K. C. REDDY): (a) Yes, the Government have decided that in case the Pakistan Government desire to take coal by road and river a

maximum of 1,000 tons per day may be exported thus with a reduced surcharge.

(b) Rs. 5-8-0 per ton. The reason for the reduction is that the buyer has to bear the road transport charges which are approximately Rs. 12 per ton more than the railway freight.

CLAIMS OF DISPLACED PERSONS FROM WEST PAKISTAN

- 83. SHRI R. P. N. SINHA: Will the Minister for REHABILITATION be pleased to state:
- (a) what percentage of the claims already settled in respect of the displaced persons from West Pakistan is to be paid to the claimants and within what time; and
- (b) the detailed procedure that is to be employed in respect of such payments?

THE MINISTER FOR REHABILITATION (SHRI AJIT PRASAD JAIN): (a) and (b). No decision has as yet been taken in the matter.

SULPHUR SHORTAGE IN FERTILIZER AND CHEMICAL FACTORY AT AL WAYE

- 84. SHRI M. MANJURAN: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:
- (a) whether there was a hold-up of production on account of shortage of sulphur in the Fertilizer and Chemical Factory at Alwaye, Travancore-Cochin; and
- (b) whether the possibility of the use of any alternative raw materials in case of serious shortage of sulphur has been considered in order to avoid such hold-up of production in future?

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISHNAMACHARI): (a) Yes, Sir, for about 2 months.

(b) Yes, Sir.

QUANTITY OF SULPHUR ALLOTTED TO FERTILIZER AND CHEMICAL FACTORY AT ALWAYE

to Questions

- 85. SHRI M. MANJURAN: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:
- (a) the quantity of sulphur allotted to the Fertilizer and Chemical Factory at Alwaye (Travancore-Cochin) for the year 1951-52;
- (b) the total quantity of sulphur for which import licences were issued the same period for use in that factory;
- (c) the quantity of sulphur actually imported *ny* the Factory;
- (d) the quantity of fertilizers daily produced in the Factory; and
- (e) the total quantity of fertilizers produced by the Factory during 1951 and during the first 6 months of 1952 ?

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T: KRISHNAMACHARI): (a) 6,172 tons.

- (b) No licence for the import of sulphur was required during this period as this item was covered by O. G. L. XXIII.
- (c) As far as Government are aware no import was made by this factory.
 - (d) About 85 tons.
 - (e) 1951—28,002 tons.

1952 (January-May)—6,088 tons.

Production figures for June 1952 are not yet available.

COTTAGE INDUSTRIES

- 86. SHRI D. NARAYAN: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:
- (a) what particular cottage industries are being encouraged and helped by Government;
- (b) what form of help and protection are given to them;